PROF. MANOJ KUMAR JHA: Yes, Sir, I will just associate and will not take more than 60 seconds. ...(Interruptions)...

MR. CHAIRMAN: Smt. Vijila Sathyananth. ...(Interruptions)...

PROF. MANOJ KUMAR JHA: I will take just 60 seconds. ...(Interruptions)... Just 60 seconds, Sir. ...(Interruptions)...

MR. CHAIRMAN: No; no. ...(Interruptions)... You have just to say that I am associating. ...(Interruptions)...

SHRIMATI VIJILA SATHYANANTH: Thank you so much, Mr. Chairman, Sir. ...(Interruptions)... Sir, my time is running out. ...(Interruptions)...

MR. CHAIRMAN: I cannot allow everybody to speak like this. ...(Interruptions)... Please try to understand, Prof. Manoj. ... (Interruptions)... Professor, you are also aware of the rules. ...(Interruptions)...

प्रो. मनोज कुमार झा (बिहार): महोदय, मैं स्वयं को इस विषय से संबद्ध करता हूं।

SHRI SHAMSHER SINGH DULLO (Punjab): Sir, I also associate myself with what the hon. Member, Shri Sukhendu Sekhar Ray, has said.

SHRI P. BHATTACHARYA (West Bengal): Sir, I also associate myself with what the hon. Member, Shri Sukhendu Sekhar Ray, has said.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्री **हसेन दलवई** (महाराष्ट्र): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्री प्रेम चन्द गृप्ता (झारखंड): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्री पी.एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हं।

मीर मोहम्मद फ़ैयाज (जम्मू-कश्मीर): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

## جناب میر مجد فیاض (جموں-کشمیر): مهودے، میں بھی خود کو اس وشئے سے سمبدھہ کرتا ہوں.

## Need to allow students who wrote NEET exam in Tamil to participate in medical counseling

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Mr. Chairman, Sir, actually I am a very great fan of your quick wit liner, one-liner and also touchy rhymes.

<sup>†</sup>Transliteration in Urdu script.

Coming to the main issue, Sir, in Tamil Nadu, 1,14,602 students had appeared in the NEET exam this year. Out of these, 24,000 students had written their exam in Tamil language. But, in the Tamil medium question paper, 49 questions were wrong and vaguely-worded due to mistranslation. Now, the CBSE says that the students should have verified it from the English version of the questions. Why was there any ambiguity at all? If there was a Tamil version of the question paper, why should Tamil medium students rely on the English version of the questions? So, there was a great confusion.

Now, a Public Interest Litigation has been filed before the Madurai Bench of the Madras High Court by hon. Shri T.K. Rangarajan. And, the court has directed that the CBSE should award 196 grace marks to the students who had written their exam in Tamil medium.

Our students have already been facing untold sufferings. Some of the students were forced to appear in their exams in the State of Rajasthan, some of them were asked to appear from Sikkim, some were asked to appear from Ernakulum, where they were forced to remove even their nose pins, earrings, shoes, etc.

Besides, the girl students were also asked to remove their *dupattas*. So, there was great anguish, agony, a lot of tension, confusion and mental stress. The parents went through untold sufferings. One parent died while his son was taking NEET exam. The hearing of the case is posted for tomorrow. Who is answerable, Sir? The Government is answerable for the hardship, stress, mental agony and sufferings of the students. Whatever the court order may be, the Union Government has to increase the seats.

MR. CHAIRMAN: Okay.

SHRIMATI VIJILA SATHYANANTH: So, please increase the number of seats. Already, the first counselling is over.

MR. CHAIRMAN: Right, Vijilaji. Does the Minister want to say something? ...(Interruptions)...

SHRIMATI VIJILA SATHYANANTH: Sir, still 41 seconds left. The first counselling is over. ...(*Interruptions*)...

MR. CHAIRMAN: Take advantage of the Minister's presence. Try to understand. He is there.

SHRIMATI VIJILA SATHYANANTH: Yes, Sir. The hon. Minister has to answer. Already some students have been....

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MR. CHAIRMAN: Please, please.

SHRIMATI VIJILA SATHYANANTH: Okay, Sir.

मानव संसाधन विकास मंत्री (श्री प्रकाश जावडेकर): सर, यह मसला अभी कोर्ट में है, इसलिए मैं ज्यादा नहीं कहूंगा। पिछले साल ट्रांसलेशन का यह मुद्दा आया था कि बाकी जगह, बाकी भाषाओं के हिंदी - इंग्लिश का पेपर अलग था और दूसरे का अलग था। इस बार एक ही पेपर था और उसका जो ट्रांसलेशन किया गया था, उसके लिए तमिलनाडु गवर्नमेंट ने ही ट्रांसलेटर्स लिए थे। अब हम अगले साल से हर राज्य सरकार से यह ऐफिडेविट भी लेंगे कि यह ट्रांसलेशन correct है। यह correction हम करेंगे, लेकिन तब तक यह जो हुआ है, यह कोर्ट का मसला है। ...(व्यवधान)...

MR. CHAIRMAN: But also take note as to why the children of Thiruvananthapuram or Kanyakumari should go to Rajasthan to take their exams.

SHRI PRAKASH JAVADEKAR: Sir, about that, I have already ordered that from the next year, there will be no displacement. वे जिस जिले में हैं, उसी जिले में रहेंगे। जिस जिले में सेंटर है, उसी शहर के सेंटर में उनको भेजा जाएगा और अब आगे से यह नहीं होगा। ...(व्यवधान)...

MR. CHAIRMAN: Vijilaji, please. At least, you got some assurance now.

SHRIMATI VIJILA SATHYANANTH: Sir, translation was not done by the Tamil Nadu Government.

MR. CHAIRMAN: Nobody is responsible now. We got a response. The response is, the students....

DR. V. MAITREYAN (Tamil Nadu): Sir, translation was not done by the Tamil Nadu Government.

MR. CHAIRMAN: Dr. Maitreyan, please sit down. It was not the Government but people provided by the Government. ...(Interruptions)... Please sit down. Try to listen. At least, you got some assurance. I am also equally concerned. ...(Interruptions)... There should be no cross-questioning and answering. I am also concerned because I am familiar with what is happening. Now, the Minister has assured the House that the students of a particular district of a State need not be going to other States. They will have the facility to write exam in their respective places. That will be one relief. Let us be happy about this. ...(Interruptions)... Then, Shri Rajeev Chandrasekhar. ...(Interruptions)... Shri Rajeev Chandrasekhar. ...(Interruptions)...

SHRIMATI VIJILA SATHYANANTH: What about the 196 grace marks? ...(Interruptions)...

SHRI TIRUCHI SIVA (Tamil Nadu): The grace marks have been awarded by the court. ...(Interruptions)... If the Government goes for. ...(Interruptions)...

DR. V. MAITREYAN: What about the 196 marks? ...(Interruptions)...

MR. CHAIRMAN: Shri Manas Ranjan Bhunia. ...(Interruptions)... Dr. Maitreyan, there is some rule. ... (Interruptions)... Whether it is Dr. Maitreyan or Lord Siva, rule is the same. Please sit down. Shri Manas Ranjan Bhunia.

## Sudden stoppage of Central fund for Keleghai-Kapaleswari Baghai River Re-excavation and Flood Management Programme in West Bengal

SHRI MANAS RANJAN BHUNIA (West Bengal): Mr. Chairman, Sir, I thank you for allowing me to speak on a very important issue relating to our State, West Bengal, particularly, the Southern part. The Government of India accorded techno-economic clearance for Keleghai-Kapaleswari Baghai drainage basin scheme on 28.1.2010 at a cost of ₹650 crores. Then, the Planning Commission accorded its sanction on 9.3.2010. Sir, till date, the accepted ratio formula between the Central Government and the State Government was that the Central Government will provide 75 per cent of the sanctioned project and the State will contribute 25 per cent. Out of ₹ 650 crores, till date, ₹ 325 crores have been given and utilised fully. It is surprising, Sir. I am drawing the attention of the hon. Finance Minister and also the Minister of Water Resources, through you, Sir, that a project of -flood control and flood management is not getting financial support of the Union Government. Till date, only ₹ 162 crores have been given by the Central Government, the Ministry of Water Resources and the Department of Finance. How a project which has been sanctioned in the Eleventh Plan period continued as a spill-over effect? The hon. ex-Prime Minister, Dr. Manmohan Singh, is here. He helped me a lot in helping more than 22 lakh people in the Southern part of Bengal. But, unfortunately, due to some unknown reasons, we are not getting any financial support from the Central Government for the last two-and-a-half years. As a result, the project is half-completed and the people are suffering. The objective of the Flood Management Programme is completely lost and it is frustrating. So, through you, Sir, I demand a statement from the hon. Minister of Water Resources and the hon. Minister of Finance stating what are the reasons to deprive West Bengal by not providing the fund for Keleghai-Kapaleswari-Baghai Basin Project which should be given in the ratio of 75 per cent.

MR. CHAIRMAN: Thank you. Shri Rajeev Chandrasekhar. ...(Interruptions)...

SHRI MANAS RANJAN BHUNIA: I request you to give direction to the hon. Finance Minister and the Minister of Water Resources for making a statement.